

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI.**

**ORIGINAL APPLICATION No.556/2018**

**Date of Decision: 12.09.2018.**

***CORAM:HON'BLE DR. BHAGWAN SAHAI, MEMBER (A)***  
***HON'BLE SHRI R.N. SINGH, MEMBER (J)***

T.V. Kunhikrishnan  
 LDC (Retd.),  
 National Film Archive of India,  
 Law College Road, Pune 411 004.  
 (R/at Nair Bungalow, Opp.Akashwani  
 Gajanan Colony, Hadapsar, Pune 411 028.       ...       ***Applicant***  
***(Advocate Shri S.P. Saxena)***

**VERSUS**

1. Union of India,  
 Through the Secretary,  
 Ministry of Information and  
 Broadcasting,Shastri Bhawan,  
 New Delhi 110 001.
2. The Director,  
 National Film Archive of India,  
 Law College Road, Pune 411 004.
3. The Administrative Officer,  
 National Film Archive of India,  
 Law College Road,  
 Pune 411 004.       ...       ***Respondents***

**ORDER**(Oral)

*Per : Shri R.N. Singh, Member (J)*

After arguing the case for sometime, learned counsel for the applicant seeks permission to withdraw the OA with liberty to file better OA. Permission is granted.

2. The OA stands dismissed as withdrawn with liberty as above in accordance with law.

***(R.N. Singh)***  
***Member (J)***

***(Dr. Bhagwan Sahai)***  
***Member (A)***